- Committee to Examine Problems of Housing Sector
- 595. SHRIMATI BASANTI SARMA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that Government have set up a Committee to go into the problems of housing sector in the country; and
- (b) if so, the terms of reference of the Committee?

THE MINISTER OF **SURFACE** TRANSPORT AND THE MINISTER URBAN **AFFAIRS** AND **EMPLOYMENT** (SHRI T.G. VENKATRAMAN) (a) Yes, Sir. A committee has been constituted in the Ministry of Urban Affairs & Employment to follow up the recommendations of the Government-Industry Meet on Housing, Real Estate and construction sectors held in October, 1997.

- (b) The terms of reference of the Committee are:—
  - (i) To follow-up the recommendations of the Government-Industries Meet for their time bound implementation.
- (ii) To consider and suggest short term and long terms measures required to give a boost to housing, real estate and construction sectors.

## Shifting of Offices out of Delhi

- 596. CHAUDHARY HARMOHAN SINGH YADAV: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:
- (a) whether pressure of population and vehicles in Delhi is on increase and the measures taken in this regard have been proved futile;
- (b) if so, whether a decision was taken to shift the offices of some undertakings and some other offices in Delhi to somewhere else and many of them have

- (c) whether Government are also aware that such owners get advance intimations of raids being conducted by concerned authorities in this regard; and
- (d) the steps planned to be taken by Government to remove such encroachments and identify the officials who are acting in colusion with them?

THE MINISTER OF SURFACE TRANSPORT AND THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI T.G. VENKATRAMAN) (a) Yes, Sir.

(b) to (d) The information is being collected and will be laid on the Table of the Sabha.

## Sanitation in R.K. Puram

594. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

- (a) whether Government are aware of the pathetic and inhuman condition of sanitation in Government colony of Sector-XII, R.K. Puram especially inside and in front of the CGHS Dispensary;
- (b) if so, the reasons due to which MCD/CPWD and concerned authorities have neglected their work in this area for the last so many years; and
- (c) the steps being taken by Government in this regard, considering the recent announcements being made by Prime Minister and Chief Minister of Delhi while launching cleaniness drive in the city?

THE MINISTER OF SURFACE TRANSPORT AND THE MINISTER OF **URBAN AFFAIRS** AND **EMPLOYMENT** (SHRI T.GVENKATRAMAN) (a) to (c) MCD has reported that special attention has already been given to cleaniness in Government colony, Sector-XII, R.K. Puram. Sanitation drive is still going on. Area under CGHS dispensary has been cleaned and sanitation drive is being continued.

not shifted their offices and no action can be taken against them;

- (c) what further efforts have been made to abate the pressure of population in Delhi;
- (d) what efforts have so far been made in this direction?

THE MINISTER OF SURFACE TRANSPORT AND THE MINISTER URBAN **AFFAIRS** AND **EMPLOYMENT** (SHRI T.G. VENKATRAMAN) (a) Yes, Sir.

- (b) 24 Public Sector Undertakings and 15 other Government Offices have been identified for being shifted out of Delhi as one of the measures for decongesting Delhi. Out of these, 3 Government offices and 4 PSUs have already moved out of Delhi. One PSU is in the process of shifting out and two PSUs have been allowed to remain in Delhi.
- (c) and (d) In view of the problems caused in Delhi by the unprecedented growth of population and consequent overburdened civic services, N.C.R. Planning Board formulated Regional Plan 2001 for N.C.R. which aims at:
  - (i) reducing the pressure of population in Delhi; and
  - (ii) attaining balanced and harmonised development of NCR.

The 3 policy zones identified to implement the plan are:-

- (i) National Capital Territory Delhi for restricted growth;
- (ii) D.M.A. for moderate growth and
- (iii) The rest of N.C.R. for induced growth.

## राष्ट्रीय राजधानी क्षेत्र पर किया गया व्यय

- 597. प्रो. विजय कुमार मल्होत्राः क्या शहरी कार्य और रोजगार मंत्री यह बताने की कृपा करेंगे
- (क) राष्ट्रीय राजधानी क्षेत्र योजना पर कितनी राशि व्यय की गई है,
- (ख) इस योजना पर कुल कितनी राशि के खर्च होने का अनुमार है,

- (ग) क्या इस योजना पर अब तक किये गये कार्य के संबंध में मूल्यांकन किया गया है, और
  - (घ) यदि हां, तो तत्संबंधी निष्कर्ष क्या है?

जल भूतल परिवहन मंत्री तथा शहरी कार्य और रोजगार मंत्री (श्री टी.जी.वेंकटरामन): (क) राष्ट्रीय राजधानी क्षेत्र योजना बोर्ड ने अब तक राज्य सरकारों तथा उनके क्षेत्रिय विकास प्राधिकरणों/स्थानीय निकायों/आवास बोर्डों को ३९२ करोड़ रुपये की ऋण सहायता मुहैया कराई है। अब तक विकास परियोजना पर 568 करोड़ रुपये की राशि खर्च की गई है जिसमें राज्यों द्वारा वहन किया जाने वाला परियोजना अंश भी शामिल है।

- (ख) 1997-98 के दौरान, इस स्कीम के तहत, 45 करोड रुपये आवंटित किए गए हैं।
- (ग) अब तक कार्यक्रम का प्रभाव जानने के लिए कोई मुल्यांकन नहीं किया गया।
- (घ) उपर्युक्त (ग) के उत्तर को देखते हुए प्रश्न नहीं उठता।

## Loans to set up Clinics, Nursing Homes and Laboratories in cities

598. SHRI GOVINDRAM MIRI: Will the Minister of URBAN AFFAIRS EMPLOYMENT be pleased to state:

- (a) whether Government provided for loans and allied assistance to medical and dental graduates to set up clinics, nursing homes/laboratories in cities;
  - (b) if so, the details thereof;
- (c) what arc the conditions subject to which these arc provided; and
- (d) the details of such assistance extended to medical and dental graduates during each of the three preceding years?

MINISTER THE OF **SURFACE** TRANSPORT AND THE MINISTER URBAN **AFFAIRS** AND **EMPLOYMENT** (SHRI T.G. VENKATRAMAN) (a) No, Sir. This Ministry is implementing three Centrally Sponsored Schemes namely Nehru Rozgar Yojana (NRY), Urban Basic Services of the Poor (UBSP) and Prime Minister's Integrated Urban Poverty